NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
			397 /398	Bruzzo and Anr. Vs Giltech
P 100/07	TP 07/16	Hearing		International Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

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Counsel for petitioner is present. The Tribunal issued notice to the counsel and to the party to appear today and to report about settlement already entered between the parties and for further action to be taken on this petition.

The counsel for petitioner is present today in response to the notice issued by the Tribunal. Counsel informed the Tribunal that the matter was settled between the parties and that he has to seek instructions from the petitioners to file withdrawal memo and requested three weeks' time to do so.

On the request of the counsel for the petitioner, the matter is listed on 27.07.2017 finally.

MEMBER (J)